(c) if so, the steps taken by the Government to ensure that the Coal companies should purchase the equipments manufactured by H.E.C.?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) During the last three years, Coal India Ltd. and its subsidiaries placed orders on HEC for shovels and spares. The value of order placed on HEC are as under:

(Rs. in lakhs)

Company	1993-94	1994-95	1995-96
CIL	3831.85	4912.24	2554.45

(b) and (c). Equipment manufactured by HEC are also manufactured by other companies both in public and private sector. Orders are placed on the basis of open tenders.

New Coal Reserve

3155. DR. RAM CHANDRA DOME: Will the Minister of COAL be pleased to state:

- (a) whether the Government had conducted any survey for new areas of "Coal-Reserve" in West Bengal, particularly in Birbhum;
 - (b) if so, the details thereof; and
- (c) the steps taken by the Government to find out more new coal reserves in West Bengal in future?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) and (b). As per infromation received from Geological Survey of India (GSI), the regional exploration for coal carried out by them has led to the identification of new coal deposits in Dewanganj-Harinsingha-Pachami-Dholkatha-Garia areas of Birbhum coalfied, Birbhum district and Domra area of Raniganj coalfied, Burdwan district of West Bengal. The coal reserves in these areas of Birbhum and Raniganj coalfields have been assessed as 3180.23 million tonnes and 917.77 million tonnes respectively, as on 1-1-1996.

(c) GSI has been conducting regional exploration for coal in Bistupur-Dandeswar sector. Burdwan District and trans-Damodar area and Banspetali-Majid Sector. Bankura district of Raniganj coalfield of West Bengal. GSI has a programme to carry out regional exploration/scout drilling in Churulia, Barul-Bagdiha sectors of Burdwan district, Raniganj coalfield and Balurgaht-Hilli area, south Dinajpur district, West Bengal.

Trade Fair

3156. SHRI KACHARU BHAU RAUT: Will the Minister of COMMERCE be pleased to state:

(a) whether all the pavillions of the States are

allowed to display and sell their items at the Trade Fair organised by India International Trade Fair in New Delhi:

- (b) whether the Maharashtra pavillion is exempted from this facility:
 - (c) if so, the reasons therefor:
- (d) whether the Government propose to allow the state Governments for displaying and selling their items:
 - (e) if so, the details thereof; and
- (f) if not, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) . (a) Yes. Sir.

- (b) No. Sir.
- (c) Does not arise.
- (d) and (e). Display and sales of items are already allowed in the State Govt.'s pavilions in the Indian International Trade Fair during the fair period. ITPO has not laid down any restriction. The sales effected in the pavillions are however subject to rules and regulations of the Govt. of N.C.T. Delhi.
 - (f) does not arise.

[Translation]

Export by BHEL

- 3157. SHRI MAHESH KANODIA: Will the Minister of INDUSTRY be pleased to state:
- (a) the details of exports made by the Bharat Heavy Electricals Ltd. during each of the last three years and first half of the current financial year:
- (b) the amount of foreign exchange earned and profits made by the BHEL during the above period: and
- (c) the steps being taken to improve the performance of the BHEL?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) The export performance of BHEL during the last three years and the first half of the current year is as follows:-

(Rs. in crores)

			(,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
	1993-94	1994-95	1995-96	1996-97 (Upto Sept.*
Deemed	605	668	727	270
Physical	240	141	115	27
Total	845	809	842	297

^{*}Unaudited (Provisional)